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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 175 of 1996

DATE OF ORDER: - 7th FEBRUARY, - 1997

Between:-

1. M.Sailu, son of Venkataiah, 40 years,
T/m-A.T.No.518 Qr.no.B-46/2.
2. Apparao.G, son of G.Simhadri (late) 31 years,
Sc C, Qr.no.204 Sc Hostel.
3. T.P.Bagchi, son of T.P.Bagchi, 41 years,
Sc D, Qr.no.D-5/3.
4. K.P.Balan, son of V.R.Menon, 39 years,
Sc D, Qr.no.D-6/2.
5. C.Bhaskara Rao, son of Satyanarayana, 52 years,
T.O. A, Qr.no.D-34/4.
6. A.Chakraborty, son of B.Chakraborty, 32 years,
Sc.D, Qr.no.D-45/9.
7. Dr.N.Eswara Prasad, Son of N.V.Rao, 33 years,
Sc D, Qr.no.309/Sc Hostel.
8. D.Gopala Bala Krishna, son of late D. Butchiah, 45 years,
J.S.O. Qr.no.D-12/2.
9. Gopala Krishna.B, son of B.Nageswararao, 31 years,
Sc.C, Qr.no.C-10/3.
10. S .M.Hussain, son of Md.Khasim, 47 years,
T.O. Qr.no.D-29/6.
11. T.Jagadeesh Kumar, son of T.V.S.Murthy, 44 years,
J.S.O. Qr.no.D-14/4.
12. G.Jagan Reddy, son of G.C.Reddy, 34 years,
Sc.C, Qr.no.319 Sc.Hos-tel.

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13. Dr.S.V.Kamat, son of Kamat V.K. 31 years,
Sc C, Qr.no.118 sc Hostel.
 14. G.Krishna Murthy, son of S.Rao, 45 years,
J.S.O. Qr.no.C-25/1.
 15. U.Krishna Prasad, son of U.Rama Sastry, 50 years,
Sc E, Qr.no.D-25/1
 16. C.Madhusudhan, son of C.Balaram, 54 years,
J.S.O. Qr.no.D-1/1.
 17. K.Madhusudhan Rao, son of K.Krishna Rao, 46 years,
Sc C, Qr.no.D-2/3.
 18. J.Marthanda Murthy, son of late J.J.Sastry, 55 years,
Qr.no.D-28/3.
 19. R.P.Mathur, Son of I.P.Mathur, 35 years,
Sc D, Qr.no.410 sc Hostel.
 20. K.S.N.Murthy, Son of K.R.Pantulu, 46 years,
Sc C, Qr.no.D-12/1.
 21. B.Nageswara Rao, son of B.Satyanarayana,
J.S.O. Qr.no.C-25/9.
 22. K.K.Papukutty, Son of K.K.Kutty, 47 years,
Sc.C, Qr.no.D-34/1.
 23. G.V.Ramadutha, Son of G.Srinivas Rao, 53 years,
Sc D, Qr.no.D-35/1.
 24. R.S.Raghavan, Son of D.Rama Murthy, 29 years,
Sc C, Qr.no.418 sc Hostel.
 25. T.Raghu, Son of T.Venkateshan, 33 years,
Sc D, Qr.no.D-29/3.
 26. S.Raghunathan, son of Sadasivan, 42 years,
T.O. Qr.no.C-17/2.
 27. S.V.N.N.D. Rajeswara Rao, son of S.V.Rajagopalan, 42 years,
Sc C, Qr.no.C-25/5.
 28. V.V.Ram Rao, son of V.P.Kakshudu,
Sc B, Qr.no.C-21/4.
 29. N.Ramakrishnan, son of G.Narayan Rao, 38 years,
Sc.E, Qr.no.D-45/3.
 30. K.V.R.M.Rao, Son of K.An-janeyulu, 34 years,
Sc D, Qr.no.209 sc Hostel.
 31. Dr. S.S.Rao, Son of S.satyanarayana, 48 years,
Sc E, Qr.no.D-11/1.
 32. G.M.Reddy, son of late G.T.Reddy, 32 years,
Sc C, Qr.no.C-34/4.
 33. A.V.Saibaba, son of A.V.Venkateswar, 52 years,
Sc D, Qr.n o.D-5/3
 34. M.Sankara Narayana, Son of M.Yanganna,
Sc C, Qr.no.118 sc Hostel.
- Sub*

35. S.Sathianayanan, son of T.Pitapathi, 46 years,
J.S.O. Qr.no.D-35/3.
36. K.Satya Prasad, son of K.Subbarao, 42 years,
Sc C, Qr.no.C-12/4.
37. R.K.Singh, son of V.S.Chonkar, 33 years,
Sc.D, Qr.no.D-45/5.
38. K.Siva Kumar, son of late K.R.Chandrai, 35 years,
Sc D, Qr.no.D-1/3.
39. S.Srinivas, son of S.Gopalaswamy, 29 years,
Sc C, Qr.no.321 Sc.Hostel.
40. J.Subramanyam, son of J.Venkateswarlu, 45 years,
Sc E, Qr.no.D-36/1.
41. Tara Singh, son of Bhagwan Singh, 35 years,
J.S.O. Qr.no.C-33/13.
42. K.Venkat Raju, son of K.Nagaraju, 54 years,
T.O.A, Qr.no.D-13/4.
43. N.Ven-kateswara Rao, son of N.Krishna Murthy, 34 years,
Sc B, Qr.no.C-47/3.
44. Vijaya Singh, Son of Mata Prasad, 35 years,
Sc D, Qr.no.D-29/1.
45. Dr.Vikas Kumar, son of R.K.Saxena, 35 years,
Sc D, Qr.no.D-23/5.
46. P.V.Subramaneswara Rao, Son of P.B.Kumar Swamy, 35 years,
Sc C, Qr.no.110 Sc Hostel.
47. S.A.Jesudasan, Son of G.D.Samuel, 56 years,
Sc D, Qr.no.D-6/4.
48. T.Murali Mohan Rao, son of T.S.R.Murthy, 45 years,
J.S.O. Qr.no.D-6/4.
49. D.Raghavendra Rao, son of D.V.Subbarao, 46 years,
J.S.O. Qr.no.C-36/6.
50. V.V.Satya Prasad, son of V.Ramakrishnayya, 35 years,
Sc D, Qr.no.D-2/4.
51. M.s.Gopalakrishna, Son of M.K.Srinivasa Murthy, 38 years,
Sc.D, Qr.no.D-45/6.
52. Dr.D.Akthar, son of Abdul Ghani, 39 years,
Sc E, Qr.no.D-28/4.
53. R.Ramiah, Son of Roshaiiah, 46 years,
Daftry, Qr.no.B-15/3.
54. G.Ramchander, son of G.Yellaiiah, 50 years,
U.D.C., Qr.no.C/44/9.
55. Md.abdul Aleem, son of Md.abdul Khader, 37 years,
T/m A, T.No.509, Qr.no.B - 15/4.
56. K.Amand, son of Kanakaiiah, 37 years,
Technician C, Qr.no.A-2/3.

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57. M. Anand Rao, son of Satyanarayana, 38 years,
S.S. A. Qr.no.C-47/9.
58. K. Anite Rani, w/o. S.Gopal Rao, 39 years,
D.E.O. Qr.no.B-35/16.
59. K. Anjaiah, son of Narayana, 50 years,
Qr.no.C-21/1.
60. A. Anji Reddy, son of A. Laxma Reddy, 42 years,
T/m A T.No.455, Qr.no.B-42/7.
61. K. Ankalu, son of Venkataratnam, 42 years,
TO 'A', Qr.no.C-25/10.
62. L. Annanthaiah, son of L.V. Subbaiah, 55 years,
T/m A T.No.319 Qr.no.B-14/3.
63. D.V. Apparao, son of D.Sivaraju, 33 years,
STA, Qr.no.C-44/6.
64. Ashok Kumar,
NTS Qr.no.B-23/1.
65. Baber Pasha, son of Shaik Chand, 32 years,
T/m E T.No.528, Qr.no.A-2/1.
66. C. Baby, son of C. Mathai, 44 years,
T/m A T.No. Qr.no.B-42/10.
67. M.I.A. Baig, son of M.I.A. Baig, 40 years,
T/m C T.No.461 Qr.no.A-4/1.
68. D. Bal Raj, son of D.R. Swamy, 51 years,
T/m A T.No.275 Qr.no.B-16/1.
69. B. Bala Krishna, son of B. Papaiah, 52 years,
T/m A T.No.287, Qr.no.B-13/1.
70. G. Balaraju, son of late G. Kistaiah, 48 years,
T/m A T.No. ~~531~~ 276 Qr.no.B-42/12.
71. M.A. Baquar, son of M.A. Sattar, 37 years,
T/m A T.No.531, Qr.no.B-42/11.
72. M. Benjamin, son of M. Yakob, 46 years,
Driver Gr.II, Qr.no.B-52/15.
73. B. Bhaskar Rao, son of Krishnamurthy, 43 years
SSA, Qr.no.C-33/14,
74. D. Bhavani Prasad, son of D. Baparao late, 45 years,
T.O. A. Qr.no.C-9/2.
75. G. Bheemraj, son of G. Satyanarayana,
T/m B, T.No.670, Qr.no.A-27/5.
76. Brahmachary,
Messenger, Qr.no.A-31/2.
77. P. Brij Bhushan Singh, son of Prem Singh, 39 years,
T/m C T.No.653, Qr.No. A-27/3.
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78. T.Chakrapani, son of Ramiah, 39 years,
T/m B, T.No.552, Qr.no. B-39/16.
79. M.Chandra Mohan, Son of Ramabrahman, 38 years,
T/m B T.No.572, Qr.No.B-41/4.
80. P.Chandra sekhar Rao, Son of late P.R.Rao, 45 years,
T/m A, T.No.364, Qr.no.B-36/5.
81. Chandraiah, son of Rajaiah, 42 years,
T/m E T.No.645, Qr.no. A-27/1.
82. A.Chandrasekhara Rao, son of Rammoan, 40 years,
T.O A, Qr.no.C-33/9.
83. B.N.Chary, Son of Sataiah, 52 years,
C/m - II, Qr.no.C-9/3.
84. T.S.Christopher, Son of T.sudarsanam, 36 years,
Qr.no.C-30/12.
85. J.Daniel, son of J.Joseph, 39 years,
T/m A, T.No.511 Qr.no.B-42/3.
86. J.C.Das, son of N.C.Dass, 54 years,
C/m NT, Qr.no.C-8/2.
87. R.M.K.Donald Das, Son of late C.W.Das,
SSS, Qr.no.C-15/4.
88. D.Chander, Son of Saianna, 51 years,
Durwan, Qr.no.B.15/1.
89. E.Durga Rao, Son of E.somulu, 27 years,
JSA-I, Qr.no.B-46/7.
90. Durgachalam,
SGO, Qr.no.B-18/4.
91. M.mbaiah, Son of Janaiyah, 42 years,
Medical Assistant, Qr.no.B-40/8.
92. M.Eswaraiyah, son of M.Balaiyah, 41 years,
T/m E, T.No.535, Qr.no.A-6/3.
93. Gafoor Miya, Son of Md.Murtuza, 48 years,
Helper T.No.288, Qr.no.A-1/3.
94. G.Ganga Bhavani, w/o. V.B.Sastry,
UDC, Qr.no.B-18/1.
95. Y.Gangadhara Rao, son of Y.Venkatragmaiah (late) 43 years,
T.O. A, Qr.no.C-25/4.
96. Gangaram, son of late Sithal Shah, 31 years,
T/m C T.No.484 Qr.no.A-33/7.
97. Y.Gopalan, 46 years,
NTS, Qr.no.B-19/2.
98. N.Govind, Son of N.Rangaiyah, 35 years,
T/m C.T.No. ~~424~~ 540, Qr.no.A-16/4

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99. C.Govind Raj, Son of C.Balakrishna, 40 years,
L.D.C. Qr.no.B-19/1.
100. Govinda Rao, Son of Nannadev Rao, 54 years,
chowkider, Qr.no.B-23/3.
101. Gowraiah, Son of Lingaiah, 46 years,
Darwar, Qr.no.A-4/4.
102. Gunavanth, Son of Narayan, 40 years,
S.S. Qr.no.C-47/2.
103. A.Hafeez Khan, Son of ~~late~~ A.R.Khan, 41 years,
S.S.K. Qr.no.B-42/6.
104. K.Hanumanth, Son of late Ananthaiah, 51 years,
T/m A, T.No.298, Qr.no.B-16/3.
105. B.Hanumantha Rao, Son of B.Raghavulu, 53 years,
T/m A, T.No. Qr.no.B -17/1.
106. G.Hanumantha Rao, Son of late G.R.Rao, 41 years,
T.No.494, Qr.no.B-41/6.
107. N.Hazari, Son of J.Hazari, 37 years,
T.O. A., Qr.no.C-21/3.
108. S.M.Iqbal, Son of S.B.Shah Ali, 55 years,
S.T. A. Qr.no.C-19/1.
109. S.B.Iyyengar, Son of Appalachary, 45 years,
S.T. A. Qr.no.C-16/4.
110. T.S.R. Iyyengar, Son of late T.Venkatachari, 60 years,
Chargeman-II, Qr.no.C-19/2.
111. N.B.Jagtap, Son of Bhaguji, 27 years,
Qr.no.C-44/8.
112. Jahangir Khan, Son of Hayath Khan, 43 years,
T/m B, T.No.441, Qr.no.A-9/2.
113. V.Jaya Kumar, Son of Anand Rao, 41 years,
T/m A, T.No.562, Qr.no.B-41/10.
114. K.Jithendar Reddy, Son of Narasimha Reddy, 39 years,
T/m A, T.No. Qr.no.B-46/6.
115. A.J.John, Son of S.V.John, 56 years,
A.F.M., Qr.no.C-18/3.
116. M.Kanamma, w/o. M.Rajarao, 55 years,
T/m C, T.No.450, Qr.no.B-41/3.
117. M.V.Kanaka Raju, Son of Venkat Rao, 40 years,
T/m E, T.No.637, Qr.no.A-3/3.
118. K.Kanambal, w/o. Khanan, 37 years,
Helper T.No.723, Qr.no.B -23/3.
119. Kasi Ram, Son of Shankar Rao, 40 years,
Driver, Qr.no.B-17/2.
120. IHK Kaveri Bai, D/o.late ID Bhushanam,
SPA, Qr.no.C-43/11.



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121. G.A.R. Khan, son of G.A.H.Khan, 45 years,
T/m A T.No.107, Qr.no.B-22/2.
122. Y.Kishan, son of Y.sandalah, 47 years, U.D.C. &
Qr.no.B-42/1.
123. K.Krishna, Son of Jangalah, 40 years,
Cook, Qr.no.A-27/16.
124. F.K.Krishna, son of F.Kassiah, 47 years,
T/m C T.No.430, Qr.no.A-32/13.
125. M.Krishna, son of M.Sree Ramulu, 56 years,
C/m - II, Qr.no.C-44/10.
126. V.Krishna Mohan, son of Gangadhara Rao, 32 years,
S.T. A., Qr.no.C-20/1.
127. A.Krishna Murthy, son of A.B.Narayana,
S.S.K., Qr.no.B-36/6.
128. V.Krishnam Raju, son of subba Raju, 40 years,
T/m A T.No.559, Qr.no.B-42/14.
129. A.Kutumba Rao, son of A.Panduranga Rao, 33 years,
T/m E.T.No.695, A-19/3.
130. G.Lakshman Rao, son of late Neelakantam, 43 years,
MT Supervisor, Qr.no.B-14/1.
131. C.Laxma Reddy, Son of Davud Reddy, 42 years,
T/m E, T.No.546, Qr.no.A-33/6.
132. Laxmalah, son of Basalah, 34 years,
Gardner, Qr.no.A-6/11.
133. E.Laxminarayana, son of E.Ratnam, 41 years,
T/m E, T.No.544, Qr.no.A-5/4.
134. B.Lingan,
T/m C, T.No.503, Qr.no.A-32/8.
135. E.Madhav Rao, son of E.R.K.Murthy, 37 years,
T.O. A., Qr.no.C-47/7.
136. R.Madhava Rao, son of R.Maralah, 38 years,
S.S. A., Qr.no.C-44/3.
137. M.Madhusudhan, Son of Krishna Swamy, 40 years,
T/m A, T.No.592, Qr.no.A-32/6.
138. V.Madhusudhan Rao, son of V.Anjaneyulu, 39 years,
Qr.no.B-42/15.
139. A.Mahadev, son of A.Laxmalah, 39 years,
Qr.no. A-32/4.
140. B.Malla Reddy, Son of Gopi Reddy, 38 years,
T/m A, T.No.592, Qr.no.A-32/6.
141. Mangal singh, son of Meetan singh, 45 years,
Qr.no.B-42/1.
142. A.Manik Rao, Son of Galibji, 40 years,
T/m E, T.No.625, Qr.no.A-33/12.



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143. B.Manikyan, son of B.V.Swamy, 43 years,
N.T.S., Qr.no.B-36/10.
144. Maruthi, son of Nagauppa, 50 years,
R.K., Qr.no.B-13/2.
145. S.Mohan Rao, Son of late S.Narsimha, 42 years,
N.T.S., Qr.no.B-23/2.
146. J.Moses, son of Anandhan Rao, 50 years,
T/m A, T.No.301, Qr.no.B-36/9.
147. Munnidevi, w/o. late Munnideve, 35 years,
Qr.no.A-7/4.
148. A.Murthy, son of A.Armugam, 55 years,
Qr.No.C-15/1,
149. Ch.Naga Raju, son of Yoseph, 36 years,
JSA-I, Qr.no.B -41/2.
150. P.Nagendra Rao, Son of Satyanarayana, 31 years,
Steno, Qr.no.C-22/4.
151. B.Nageswara Rao, Son of Apparao, 35 years,
T/m B, T.No.570, Qr.no.B -16/4.
152. P.Nageswara Rao, son of Laxminarayana, 39 years,
T/m A, T.No.554, Qr.no.B-39/8.
153. A.S.R.Nair, son of Shankara Pillai, 50 years,
T.O.A., Qr.no.C-18/1.
154. E.R.Nair, son of K.Eswar Pillai, 33 years,
T/m A, T.No.601, Qr.no.B-46/6.
155. S.S.Nair, son of N.Sishanker Pillai, 54 years,
S.S.S., Qr.no.C-6/3.
156. K.Nanda Gopal Reddy, Son of Krishna Reddy(L), 44 years,
T/m A, T.No.558, Qr.no.B -40/8.
157. Ch.Naomi, w/o. Ch.Rajkumar, 31 years,
U.D.C., Qr.no.B-15/2.
158. G.Narasappa, son of Hemappa, 42 years,
S.S.K., Qr.no.A-33/14.
159. G.Narasimha, son of G.Omaiah, 40 years,
Qr.no.B-42/13.
160. J.Narasimha, son of Pochaiiah, 50 years,
Qr.no.A-32/1.
161. R.V.L.Narasimha Rao, Son of Panduranga Rao, 42 years,
S.T.A., Qr.no.C-25/14.
162. G.Narasimha Rao, son of G.Ramaiah, 41 years,
F/M-I, Qr.no.A-32/15.
163. M.Narayana Rao, son of M.Appamma, 35 years,
T/m A T.No.354, Qr.no.B-42/16.
164. V.Narayana, son of V.Balaiah, 47 years,
T/m A T.No.354, Qr.no.B-42/16.

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165. T.Narsing, Son of T.Kasim, 36 years,
T/m E, T.No.611, Qr.no.A-3/4.
166. Sy.Nerikar, son of Yadav Rao, 52 years,
NTS, Qr.no.C-18/2.
167. K.Obul Reddy, Son of K.Obula Reddy, 35 years,
Qr.no.A-27/14.
168. ~~K.Obul Reddy~~ G.Omkar, Son of Veerappa, 43 years,
S.T.A., Qr.no.C-23/2.
169. S.Padma Rao, Son of Narsing Rao, 38 years,
T/m E T.No. Qr.no.A-33/10.
170. K.Padmachary, Son of Ramachary, 39 years,
T/m A T.No.471, Qr.no.B-35/7.
171. E.Padmanabham, Son of E.Kanaran, 52 years,
M.T.S., Qr.no.B-15/4.
172. L.Pandu, Son of Kistalah, 45 years,
T/m C T.No. ~~422~~ 496, Qr.no.A-33/4.
173. D.Parandhama, Son of D.Psity, 40 years,
T/m C T.No.483, Qr.no.A-27/11.
174. S.M.Pasha, Son of S.M.Sahay, 31 years,
Qr.no.A-27/8.
175. M.Peatar, son of Markar, 37 years,
Darwan, Qr.no.A-7/2.
176. V.P.peethambaran, son of V.P.Raman, 30 years,
Qr.no.A-8/4.
177. S.Pentalah, Son of Chittari, 45 years,
T/m C, T.No.497, Qr.no.A-27/9.
178. M.Philips, Son of D.M.Nadhan, 47 years,
T/m B T.No.315, Qr.no.B-42/9.
179. S.B.Pillai, son of Shankara Pillai,
Qr.no.C-10/1.
180. B.Potha Raju, son of late B.Rangadassu, 40 years,
T/m A T.No.643, Qr.no.C-33/2.
181. K.Prabhu, son of Rambabu, 41 years,
M.T.supervisor, Qr.no.B-46/3.
182. P.Prakash, Son of Balalah, 39 years,
T/m C T.No.456, Qr.no.A-32/11.
183. P.M.C.S. Prasad, Son of P.V.Ratnam, 33 years,
Qr.no.A-32/11.
184. S.G. Prasad, son of Ramarao, 47 years,
T.O.A., Qr.no.C-15/2.
185. S.P.L.Prasad, Son of late S.P.M.Rao, 41 years,
Qr.no.C-33/15.

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186. E.Pratap Kumar, Son of late E.Nana Rao, 35 years,
Tech.Assistant, Qr.no.C-33/12.
187. V.Pullanna, Son of V.C.Ramana, 42 years,
S.T.A., Qr.no.C-43/8.
188. K.Purnachandra Rao, son of K.Nishepa Rao, 43 years,
T/m A T.No.446, Qr.no.C-47/1.
189. P.Purushotham, son of Venkatesham, 53 years,
S.S.K., Qr.no.C-44/11.
190. N.V.Purushotham Rao, son of N.V.Narasimhaiah,
L.D.C., Qr.no.A-16/1.
191. S.A.Qaayum, Son of late S.A.Raheem, 41 years,
T/m A T.No.490, Qr.no.C-44/7.
192. Md.Rahimuddin, son of Kaja Mohinuddin, 58 years,
Jamadar Watchman, Qr.no.B-24/2.
193. R.Raja Babu, Son of Chantala, 36 years,
Helper T.No.711, Qr.no.A-32/9.
194. K.Raja Lingam, Son of Rajanarasaiah (L) 40 years,
S.S.A., Qr.no.C-30/8.
195. K.K.Rajagopalan, son of late O.M.Govindan, 43 years,
S.S.K., Qr.no.C-15/2.
196. F.H.Rajasekhar, Son of late I.B.Franklin, 51 years,
N.T.S., Qr.no.B-17/4.
197. T.Rajender Singh, Son of T.Pitamber Singh, 47 years,
T.O.A., Qr.no.C-34/11.
198. M.Rajeswara Rao, Son of M.I.Issac, 32 years,
Security Asst B, Qr.no.B-21/4.
199. Rajgopal, Son of Venkatnarayana,
C/m II, Qr.no.C-25/16.
200. D.V.S. Raju, Son of V.Raju, 39 years,
T/m A T.No.555 Qr.no.B-36/14.
201. Ram Bhalirao Bhatt, Son of J.P.Bhatt, 32 years,
Canteen Bearer, Qr.no.A-27/4.
202. K.Ram Prasad, son of Satyanarayana, 38 years,
Tech. Asst. Qr.no.C-17/4.
203. M.Rama Murthy, son of late Madurai, 54 years,
S.S., Qr.no.C-16/3.
204. N.Ramachandraiah, Son of late N.V.Subbaiah,
S.S.A., Qr.no.C-33/6.
205. Ramaiah, Son of Durgai, 52 years,
Jamadar (Watchman) Qr.no.B-21/3.
206. C.Ramaswamy, 50 years,
U.D.C., Qr.no.C-7/1.
207. P.Ramaswamy, son of P.Narasimha, 52 years,
C/m.II, Qr.no.C-44/5.

: 11 :

208. P.Randdas, son of P.Shivaji, 32 years,
Canteen Bearer, Qr.no.A-33/3.
209. M.Ramesh Babu, son of M.Srinivasan, 44 years,
S.S.A., Qr.no.C-10/2.
210. N.Ramesh, son of Bhushaiah, 35 years,
T/m B T.No.584, Qr.no.B-46/10.
211. C.P.K.Ramu, son of C.P.Palani, 56 years,
K.H.F., Qr.no.B-14/4.
212. S.Ramulu, son of
J.G.O., Qr.no.B-14/2.
213. E.Rangaiah, son of veereshan, 50 years,
C/m-II, Qr.no.B-13/4.
214. T.C.M.Rao, son of T.Balaveeraiah,
O.S.I, Qr.no.C-17/3.
215. L.Ratna Kumari, D/o. L.Brahmeswararao, 35 years,
A.C.P., Qr.no.B-24/3.
216. B.K.Reddy, son of K.V.Reddy, 34 years,
Driver Gr.II, Qr.no.B-20/1.
217. Reniguntala Johnson, son of Abraham, 53 years,
Civilian Asst.Fire, Qr.no.C-22/3.
218. M.sajeendran, son of late M.Achuthan,
S.S.K., Qr.no.B -36/1.
219. A.Sambasiva Rao, son of Sitharamaiah, 32 years,
S.S.A., Qr.no.C-33/10.
220. K.Sambasiva Rao, son of K.Narasiah, 35 years,
Messenger, Qr.no.A-32/3.
221. M.sammaiah, son of Kan akaiah, 37 years,
T/m E, Qr.no.A-9/1.
222. N.K.Sampath, son of late N.G.K.T.Chary, 52 years,
Fire Supervisor, Qr.no.B-24/1.
223. M.sankar, son of Babaiiah, 44 years,
T/m E T.No.548, Qr.no.A-8/1.
224. S.saraswathi, w/o. late S.sundervelu, 42 years,
T/m B T.No.427, Qr.no.B -41/12
225. K.S.Sarma, son of K.V.seshagiri rao, 40 years,
S.S.A., Qr.no.C-22/11.
226. Ch.R.K.Sarma, son of R.K.Murthy, 37 years,
J.S.A., Qr.no.C-43/7.
227. B.Sathish Singh, son of prathap singh, 37 years,
N.T.S., Qr.no.C-33/12.
228. Satish Kumar Gupta, son of Sh.R.N.Gupta, 31 years,
SSA, Qr.no.C-43/5.
229. K.Satyanarayana, son of late K.Jangaiah, 40 years,
C/m-II, Qr.no.C-25/6.

: 12 :

230. Satyanarayana, son of Ramiah, 45 years,
~~xxxxxx Tm B T.No.405, Qr.no.B-41/8.~~
231. A.Satyanarayana, son of A.Mutyala, 42 years,
Daftry, Qr.no.A-33/8.
232. G.Satyanarayana, son of E.V.Rao, 38 years,
T/m A T.No.666, Qr.no.C-47/8.
233. M.Satyanarayana, son of Baliah, 36 years,
Firenab Gr.II, Qr.no.A-32/5.
234. M.Satyanarayana, Son of M.Lingiah, 56 years,
Durwan, Qr.no.A-16/3.
235. S.satyanarayana, son of Agamayya, 46 years,
T.O.A., Qr.no.C-7/4.
236. V.Satyanarayana, son of Bheemappa, 38 years,
T/m A T.No.556, Qr.no.B-40/12.
237. M.V.Sekharaj, son of Venkatram, 48 years,
J/W, Qr.no.B-20/1.
238. G.seshu Babu, son of Ramiah, 34 years,
S.S.K., Qr.no.A-32/2.
239. Shaik Masthan Sahab, son of Kasim Sahab, 56 years,
T/m A T.no.262, Qr.no.B-13/3.
240. D.Shankar Babu, son of D.Balraj, 45 years,
FED, Qr.no.B-41/11.
241. P.Shanker, son of P.Pochiah, 36 years,
T/m E T.No.526, Qr.no.A-6/2.
242. M.shanmukha Chary, son of M.V.B.Chary, 48 years,
C.D.M., Qr.no.C-34/15.
243. Shareef Md. son of A hamad Shareef, 40 years,
T/m E T.No.542, Qr.no.A-33/4.
244. R.D.Sharma, son of B.L.Sharma, 39 years,
S.S.A., Qr.no.C-26/10.
245. B.P.Singh, son of P.Ram, 42 years,
S.S.S., Qr.no.C-22/4.
246. sirajuddin Mohd. son of Mohd.Faquruddin, 42 years,
Driver, Qr.no.B-42/4.
247. P.A.V.S. Sitaranah, son of P.R.Rao, 35 years,
S.S.A., Qr.no.C-19/3.
248. G.sivappa, son of Hemappa, 45 years,
S.P.A., Qr.no.C-20/3.
249. G.sobhan Rao, son of G.Baburao, 37 years,
T.O.A., Qr.no.C-25/2.
250. K.Somaraju, son of K.Nageswara rao, 42 years,
T.O.A., Qr.no.C-47/10



251. B.B.Sood, son of K.L.Sood, 41 years,
S.T.A., Qr.no.C-33/5.
 252. G.sreedhar Rao, son of Madhava Rao, 43 years,
S.S.A., Qr.no.C-33/1.
 253. K.sreemannarayana, Son of K.Rama Murthy, 47 years,
T/m A T.No.312, Qr.no.C-16/2.
 254. G.srinivasa Reddy, son of Sahadeva Reddy, 31 years,
T/m E T.No.551, Qr.no.A-27/15.
 255. R.srinivasan, son of C.R.Naidu, 54 years,
U.D.C., Qr.no.C-33/7.
 256. K.srinivasulu, son of K.Ramiah, 51 years,
S.S., Qr.no.C-9/1.
 257. K.srinivasulu, son of K.Naraidu, 37 years,
U.D.C., Qr.no.B -20/2.
 258. P.subba Rao, son of P.V.S.Rao, 45 years,
S.S.K., Qr.no.C-44/1.
 259. satta Subba Rao, son of late s.pitchaiah, 42 years,
T.O.A., Qr.no.C-33/8.
 260. R.subbanna,
J/W, Qr.no.B-21/1.
 261. Ch.v.subbarao, son of Ch.seshagiri Rao, 34 years,
S.T.A., Qr.no.C-22/2.
 262. Y.V.subbarao, Son of Raghav Rao, 52 years,
S.S., Qr.no.C-8/1.
 263. N.subbarayudu, son of N.Yelliah, 55 years,
S.T.A., Qr.no.C-15/2.
 264. H.V.subramanyam, Son of H.Rama Murthy, 40 years,
C/M-II, Qr.no.C-33/3.
 265. P.V.P.B.subramanyam, son of P.V.R.suryanarayana,
45 years, Tech Asst.B, Qr.no.C-33/4.
 266. V.subramanyam, son of srinivasa Rao, 43 years,
O.S.II, Qr.no.C-16/3.
 267. s.sudhakar, son of S.V.Rao,
S.T.A., Qr.no.C-25/3.
 268. T.sudhakar, son of T.Venkataiah, 38 years,
T/m A T.No.583, Qr.no.A-32/7.
 269. G.sugunappa, son of G.Gouriah, 38 years,
T/m B T.No.677, Qr.no.A-3/2.
 270. J.suresh Babu, son of late Bhimachary, 42 years,
Canteen Supervisor, Qr.no.B-16/2.
 271. Ch.Swarna Kumari, w/o.Ch.Venkat Rao, 34 years,
Qr.no.C-25/7.
 272. syed Osman, son of syed Hussain, 54 years,
C/m-II, Qr.no.C-9/4.
- will*

: 14 :

273. B.Vasant Rao, son of Manik Rao, 47 years,
T/m A T.No.337, Qr.no.B-23/4.
274. M.N.Vasanth, w/o. late M.V.N. Chetty, 44 years,
T/m C.T.No.468, Qr.no.B-19/4.
275. T.V. Vasudev, son of T.J. Govindam, 35 years,
S. S. A., Qr.no.C-44/4.
276. B.Veer Raju, son of late V.L.N. Simham, 40 years,
T/m A T.No.600 Qr.no.B-41/15.
277. S.Veeraiyah, son of Kanakaiyah, 41 years,
T/m A T.No.574, Qr.no.B-46/15.
278. V.Venkata Rao, son of V.Tirupati Raju, 35 years,
T.O. A., Qr.no.C-33/11.
279. N.Venkatesam, son of late Vittal, 36 years,
J.S. A. I, Qr.no.B-41/7.
280. N.Venkatesh, son of Kistaiyah, 30 years,
T/m E.T.No.693, Qr.no.A-33/15.
281. A.Venkatesham, son of A. Ramachandran, 52 years,
U.D.C., Qr.no.C-21/2.
282. M.Venkateswara Rao, son of late Suryanarayana,
N.T.S., Qr.no.C-34/16.
283. M.Venkateswara Rao, son of M.Venkaiyah, 52 years,
C/m-II, Qr.no.C-10/4.
284. K.Venkateswarlu, son of KVTCH. Sastry, 33 years,
SSA, Qr.no.C-43/6.
285. V.Venkatramana, son of Venkata Swamy, 43 years,
SSA, Qr.no.C-44/2.
286. P.Venkatramudu, son of P.Venkatappa, 51 years,
U.D.C., Qr.no.B-18/3.
287. Vijay Dole, son of late Hirman Dhole, 34 years,
Helper T.No.713, Qr.no.A-27/10.
288. G.R.Vijay Kumar, son of late PGK Mani, 27 years,
T/m E T.No.687, Qr.no.A-27/12.
289. K.Vijay Mohan, son of Kasturi Rangan,
S.T. A., Qr.no.C-25/15.
290. A.Vinod Kumar, son of A.Laxminarayana, 41 years,
S.T. A., Qr.no.C-7/2.
291. Yadagiri Babu, son of Monaiyah, 51 years,
Darwar, Qr.no.A-7/3.
292. K.Yadaiyah, son of Veeraiyah, 40 years,
Gardner, Qr.no.A -8/3.
293. V.G.Yadaiyah, son of V.G.Kurmaiya, 41 years,
Qr.no.A-27/13.
294. V.Yesuratnam, son of Sagevaiyah, 53 years,
Jamedar Watchman, Qr.no.A-9/3.

295. M.C. Yousuf, Son of M.D. Ghouse, 52 years,
T/m A, T.No.98, Qr.no.C-18/3.
296. H.S. Zahoor Ahmed, 37 years,
T/m C, T.No.654, Qr.no.A-27/6.
297. Ramalingaswara Rao, son of late A.S.R. Murthy,
48 years, Steno, Qr.no.C-25/18.
298. M. Vinayak Rao, Son of M. Veer Singh,
A/P, Qr.no.42/4.
299. Jalal Sha Vali, Son of Amir Ali Baig, 42 years,
ACP, Qr.no.B-42/2.
300. M.A. Azeem, Son of Abdul Subhan, 57 years,
Qr.no.C-36/4.
301. Y.V. Banji, Son of Y.V. Sastry, 42 years,
Qr.no.C-34/12.
302. Ch. Hanumanth Rao, son of Subbarao, 55 years,
Qr.no.C-37/4.
303. P. Kesava Sharma, Son of Nellakantiah, 34 years,
Qr.no.C-18/4.
304. V. Krishna Murthy, Son of Venkateswaran, 36 years,
Qr.no.B-42/16.
305. D.L. Rajeswari, w/o. late D.H.N. Babu, 50 years,
Qr.no.B-38/3.
306. M. Rambabu, son of Nageswara Rao, 37 years,
Qr.no. C-11/4.
307. K.J.B. Rao, Son of late Balakrishna Rao, 51 years,
Qr.no.C-35/11.
308. N.V.V.S. Rao, son of N. Rangarao, 55 years,
Qr.no.C-42/12.
309. V. Subbapathy, Son of R.V. Murthy, 42 years,
Qr.no.C-35/4.
310. Santana Krishnan, Son of late P.S. Subramanian, 51 years,
Qr.no.C-39/4.
311. K. Satyanarayana, Son of late Veeranna, 54 years,
Qr.no.C-18/1.
312. T. Subba Reddy, son of Venkat Reddy, 36 years,
Qr.no.B-37/12.
313. D.J. Tirumala Rao, son of late Seshagiri Rao, 36 years,
Qr.no.B-37/8.
314. C.K. Viswanadham, son of Somasekharam, 53 years,
Qr.no.C-42/7.
315. M. Subrahmanyam, Son of late M. Satyanarayana, 53 years,
U.D.C., Qr.no.C-8/3.
316. G. Venkatesh, Son of Narayana, 25 years,
Washerman, Qr.no.A-4/2.
317. V. Ramakrishna Rao, Son of late V. Linga Murthy,
43 years, U.D.C., Qr.no.B-36/1.
318. M. Roda Bai, w/o. M. Dayanand, 42 years,
U.D.C., Qr.no.18/4 Type 'B' (Old).

.. Applicants

full

: 16 :

(All the Applicants are working in the
 Defence Metallurgical Research Laboratory
 (D.M.R.L.) ~~Kanchanbagh, Hyderabad~~
 Kanchanbagh, Hyderabad)

.. Applicants

a n d

1. Union of India rep. by its Secretary,
 Ministry of defence, New Delhi.
2. Scientific Adviser to the Ministry of
 defence and Director General of Defence
 Research and Development Organisation,
 New Delhi.
3. Director, Defence Metallurgical Research
 Laboratory (D.M.R.L.) Kanchanbagh,
 Hyderabad.
4. ~~Director~~ Joint controller, Defence Accounts,
 Research and Development (R&D) Kanchanbagh,
 Hyderabad.
5. A.A.O. G.E. (P) (I) R & D, Kanchanbagh,
 Hyderabad.

.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr. S.LAKSHMA REDDY

COUNSEL FOR THE RESPONDENTS: Mr. V. RAJESWAR RAO, Addl. CGSC

CORAM:

HON'BLE SHRI JUSTICE M.G. CHAUDHARI, VICE CHAIRMAN

HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.)

ORDER

ORAL ORDER (PER HON'BLE SHRI JUSTICE M.G. CHAUDHARI,
 VICE CHAIRMAN)

Heard Mr. S. Lakshma Reddy, learned counsel for the
 applicants and Mr. V. Rajeswara Rao, learned standing counsel
 for the respondents.

contd....2



2. The applicants are occupants of quarters under the control of R-3. They have challenged the orders issued by respondents revising the rates of electricity charges and water charges payable by the applicants for the quarters in their occupation. The impugned orders are mentioned as dated 11.1.96 and 2.11.95. We find at Annexure I, order to be dated 3.11.95 and not 2.11.95, that is an extract of the letter from the Ministry of Defence dated 14.3.95 circulated to Defence Establishments. After referring to the decisions of the various High Courts, that circular advised all concerned MES and Army authorities and Controllers of Defence Accounts to affect recovery of water and electricity charges at the revised rates with effect from 1.9.94. Annexure II is the impugned order dated 11.1.96. It was issued by Respondent No.3. It sets out an extract of the order issued by the Deputy Secretary (Works), New Delhi dated 24.8.94 prescribing that All India recovery rates for water supplies have been fixed as mentioned therein with effect from 1.4.92.

3. Annexure I dated 3.11.95 mentions about advise for recovery of revised rates of electricity charges with effect from 1.9.94. It is therefore clear that the challenge is to recovery of water and electricity charges at revised rates with effect from 1.9.94.

4. The same question arose for consideration before the Principal Bench of Central Administrative Tribunal.

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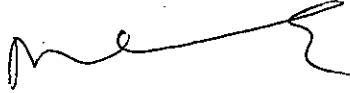
Learned standing counsel has submitted a copy of the order passed by the Principal Bench dated 29.10.96 passed in OA 162/96 with batch of 30 cases. The challenge made in those matters was to the enhancement of rates for the electricity and water supply to the respective applicants therein who were also in occupation of quarters under the control of the respective respondents at the revised rates with effect from 1.4.92. The subject matter shows that the revised rate was Rs.4/- per 1000 litres for service personnel and Rs.6/- per 1000 litres for Civilian domestic consumers and All-in-cost rate of the preceding year for private consumers like contractors etc. mentioned therein. Annexure II to the instant application also refers to the same rates. It can be therefore inferred that the subject matter of the challenge in the case before the Principal Bench and the subject matter of challenge in the instant case is the same.

5. Principal Bench was pleased to hold in the above judgement that it was not for the Courts or Tribunals to go into the cost structure or prescribe price line, be it the matter of electricity or water tariffs or the matter of railway freight or passenger tickets and these are matters at least outside the jurisdiction of the Tribunal and hence not justiciable. It was also observed that although it may be that the Government or a public authority as a model employer, must conform to certain notions accepted in the realms of public administration in their conduct but if they do not do this, the remedies are not judicial and it



is upto the aggrieved persons to move competent authority with their grievance. It was also observed that it is for the applicants to move competent authority for redressal of their grievance namely if they propose to cut down their consumption if rates are increased and that metering system would help them do it.

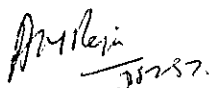
6. In the circumstances, the case therefore is clearly covered by the decision of the Principal Bench. Hence the OA is liable to be dismissed. The OA is accordingly dismissed. The interim orders stand vacated. No order as to costs.


(R. RANGARAJAN)
MEMBER (ADMN.)


(M.G. CHAUDHARI (J))
VICE CHAIRMAN

DATED: - 7th - February, - 1997
Dictated in the open court.

vsn


Deputy Registrar C.D. ce.

GA 175/96

To

1. The Secretary, Union of India,
Ministry of Defence, New Delhi.
2. The Scientific Adviser to the Ministry of Defence
and Director General of Defence Research
and Development Organisation, New Delhi.
3. The Director, Defence Metallurgical Research
Laboratory (DMRL) Kanchanbagh, Hyderabad.
4. The Joint Controller, Defence Accounts,
Research and Development (R&D) Kanchanbagh,
Hyderabad.
5. The A.A.O G.E.(P) (J) R&D Kanchanbagh, Hyderabad.
6. One copy to Mr.S.Lakshma Reddy, Advocate, CAT.Hyd.
7. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.
8. One copy to Library, CAT.Hyd.
9. One spare copy.

16) one copy - 10 DR(A).
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I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

R. Ranganathan
THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMN).

Dated: 7 - 2 - 1997

~~ORDER~~ / JUDGMENT

M.A./R.A/C.A. No.

in

O.A.No.

175/96-

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

to order as to costs.

pvm.

